

(J.H.C. Sch. 1-7)

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From:  
**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand  
Ranchi

File No. XIX(1)/5/2016-17/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

Sri Bimlendu Bhushan Magal Murti,  
Principal District & Sessions Judge, Jamshedpur.

Sub: - for attending the State Level Meet of DLSAs of the State of Jharkhand on 26<sup>th</sup> of Feb., 2017 at Nyaya Sadan premises, JHALSA, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the State Level Meet of DLSAs of the State of Jharkhand scheduled to be held on **26<sup>th</sup> of Feb., 2017 at Nyaya Sadan premises, JHALSA, Ranchi** with a direction to report at 09.00 AM positively in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid Meet.

Yours faithfully,  
**Sd/- A.K. Choudhary**  
Registrar General

Memo No. 157/Apptt.

Dated, Ranchi, the 13.01.17

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 08/JAJ dated 09.12.2016 / the Member Secretary, JHALSA, Near A.G. Office, Doranda, Ranchi for information and needful with reference to his letter no. JHALSA/21 dated 04.01.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar General